NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1278/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2017

NAME OF THE PARTIES:

Deepak Pednekar

V/s

Rite Developers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

38 Adv. Fehwar Varial For petition Mr. Vilos Phuria mas Administrative.

ORDER

T.C.P. No.1278/I &BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. From the side of the Respondent/Debtor one of the Administrative is present.
- 3. He undertakes to file "Consent Terms on or before the next date of hearing.
- 4. Under the circumstances the matter is adjourned to **05.09.2017.**

Sd/-

Sd/-

BhaskaraPantula Mohan Member (Judicial) 14.08.2017

M.K. Shrawat Member (Judicial)